

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21346/2022

(Arising out of impugned final judgment and order dated 14-03-2022 in WA No. 20751/2019 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN
VIDYALAYA SONAKPUR HARTHALA & ORS.

Respondent(s)

(IA No. 148180/2022 - EXEMPTION FROM FILING O.T.
IA No. 26845/2023 - INTERVENTION APPLICATION
IA No. 138953/2023 - INTERVENTION/IMPLEADMENT
IA No. 86081/2023 - INTERVENTION/IMPLEADMENT
IA No. 40359/2023 - INTERVENTION/IMPLEADMENT
IA No. 18538/2023 - INTERVENTION/IMPLEADMENT
IA No. 201307/2022 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 21347/2022 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 168539/2022)

SLP(C) No. 23664/2022 (XI)
(IA No. 185475/2022 - EXEMPTION FROM FILING O.T.
IA No. 72809/2023 - INTERVENTION/IMPLEADMENT)

Date : 10-10-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Rajiv Tyagi, AOR
Mr. Rohit Gupta, Adv.
Mr. Rahul Tyagi, Adv.
Mr. Piyush Jha, Adv.

Ms. Aishwarya Bhati, A.S.G.
Mr. Harish Pandey, AOR

SLP (C)No. 21346/2022, etc.

For Respondent(s) Ms. Kiran Ahlawat, AOR
Mr. Ashwani Upadhyay, Adv.

Mr. Mukesh Verma, Adv.
Mr. G C Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Shashank Singh, AOR

Mr. Narendra Kumar, Adv.
Mr. A K Yadav, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Arun Yadav, Adv.
Mr. Amit Khanna, Adv.
Mr. Anil Kumar, Adv.
Mr. Dinesh Bahadur Singh, Adv.
Mrs. Ranjana Pathak, Adv.
Ms. Dharmila Yadav, Adv.
Mr. Abhishek Chakraborty, Adv.

Dr. M.P. Raju, Adv.
Mr. Pushkar Anand, Adv.
Mr. Rajesh Kumar Pandey, Adv.
Mr. S. R. Setia, AOR

Mr. Ardhendumauli Prasad, A.A.G.
Mr. Krishnanand Pandeya, AOR

Mr. Satyajeet Kumar, AOR
Mr. Prashant Shukla, Adv.
Mr. Giridhar Upadhyay, Adv.
Ms. Shreya, Adv.

Mr. Bibek Tripathi, Adv.
Mr. Y. Lokesh, Adv.
Mr. Arun Singh, Adv.
Ms. Surabhi Shukla, Adv.
Ms. Yakeen Bishoyi, Adv.
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Ms. Dharmila Yadav, Adv.
Mr. Abhishek Chakraborty, Adv.

Ms. Kiran Ahlawat, AOR
Mr. Ashwani Upadhyay, Adv.

Mr. Amrendra Kumar Mehta, AOR
Ms. Gunjan Kumari, Adv.

Mr. Satyajeet Kumar, AOR
Mr. Prashant Shukla, Adv.
Mr. Giridhar Upadhyay, Adv.
Ms. Shreya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 31.10.2023.

Written submissions be filed in the meantime.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR